

1	2	3	4	5
13.	DDW	Mizoram	2	60
14.	DDW	Nagaland	5	150
15.	DDW	Odisha	8	240
16.	DDW	Punjab	10	300
17.	DDW	Rajasthan	3	90
18.	DDW	Sikkim	8	240
19.	DDW	Tamil Nadu	2	60
20.	DDW	Telangana	4	120
21.	DDW	Tripura	3	90
22.	DDW	Uttar Pradesh	25	750
23.	DDW	Uttarakhand	2	60
24.	DDW	West Bengal	3	150
TOTAL			160	5070

National Mission for Clean Ganga

304. SHRI SANJAY RAUT: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is feared that the National Mission for Clean Ganga (NMCG) programme may miss its deadline of making the Ganga clean by the year 2020;

(b) if so, the details thereof and the reasons for the delay;

(c) amount of fund sanctioned for NMCG, including amount received from CSR funding from various companies so far and details of amount utilised for cleaning of river Ganga; and

(d) the details of steps taken or proposed to be taken by Government for the timely completion of cleaning of Ganga?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYAPAL SINGH): (a) and (b)

Total 190 projects for various activities such as treatment of municipal sewage, treatment of industrial effluent, river surface cleaning, rural sanitation, ghats and crematoria works, afforestation, biodiversity, awareness creation and public outreach etc. have been sanctioned, out of which, 47 projects have been completed so far. Cleaning of river is a continuous process; however, all efforts are being taken by Government of India to complete these projects by 2020. During the implementation of projects, some bottlenecks like delay in tendering process, retendering, non-availability of land, legal issues, natural calamities (like floods, landslides, etc.), delay in permission from local authorities on road cutting/crossing etc. have been experienced. The issues are resolved with continuous coordination with the State Government at various levels, field visits and by regular monitoring. Effective steps are being taken to overcome these difficulties by capacity building of State Programme Management Groups (SPMGs) and close interaction with State Authorities. However, in new projects such problems are tackled at the initial stages itself.

(c) An amount of ₹ 2,906.16 crore has been utilized against actual released amount of ₹ 4,525.27 crore from 2011-12 to 2017-18 (till 15.01.2018).

The details of the amount received from public/private companies under CSR are given below:

Clean Ganga Fund (CGF)

Details of Donation received from companies under CSR till 15.01.2018

Sl. No.	Description	Amount in ₹
1	PSU/CPSU	1,777,989,688.00
2	Private Companies	195,697,093.59
TOTAL		1,973,686,781.59

(d) In order to ensure effective implementation and timely completion of the projects, project management consultants/supervision consultants/project engineers are appointed. Under Namami Gange Programme provision has been kept for long term (10-15 years) operation and maintenance of the assets created so as to ensure that the assets created have durability and operate in a sustainable manner. Regular monitoring of these projects is being done by NMCG. Regular reviews are held up with State Programme Management Groups (SPMGs)/Central Public Sector Undertakings (CPSUs) to expedite these projects.